

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6451/2019

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

INSTITUTE OF ADVANCE STUDIES

Respondent(s)

WITH C.A. Nos.6695/2019, 6467/2019, 6466/2019, 1772/2020,
6473/2019,

C.A. No. 8386-8391/2019

(IA No.148743/2019-CONDONATION OF DELAY IN FILING and IA
No.148742/2019-STAY APPLICATION)

C.A. Nos. 6460/2019, 6452/2019, 6457/2019, 6456/2019, 6462/2019,
6454/2019, 6458/2019, 6453/2019, 6461/2019, 6469/2019, 6459/2019,
6463/2019, 6468/2019, 6471/2019, 6465/2019, 6464/2019, 6470/2019,
6472/2019 and 6455/2019

Date : 24-08-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Vikramjit Banerji, A.S.G.
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Mr. Saratendu Kumar Bose, Adv.
Mr. Abhay Singh, Adv.

Mr. M. T. George, AOR

Mr. James P. Thomas, AOR
Mr. Ravi Sagar, Adv.
Mr. Remish Lakra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by the learned counsel appearing
for the appellants, list on 13th September, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER